

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/6636 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri P.K. Bora,
Principal Judge, Family Court, Barpeta,

Dated Guwahati, the 13th December, 2021.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. F.C.(B)/2021/ 484 dtd. 10.12.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 13.12.2021 and 14.12.2021 along with permission to leave station, with the official vehicle, at own cost, from the evening of 11.12.2021 till the morning of 15.12.2021**, has been granted. The Counsellor, Family Court, Barpeta shall remain in charge of your Court and office in your absence.


Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/97/6637 /A, dated 13.12.2021
Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
P. Bora